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IN THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE

Original Application No. 245 of 2025

Vibrant Women Welfare Association,
Rep. by its President,
Abhis Gym Club,
Plot No.24/25,
Marutham Nagar,
Sholinganallur, Chennai – 600 0119

...,Petitioner

With

1. The Tamil Nadu Coastal Management Authority,
Rep. by its Member Secretary,
No.1, Jeenis Road, Panagal Building,
Saidapet, Chennai – 15
2. Tamil Nadu Pollution Control Board,
Rep. by its Member Secretary,
NO.76, Mount Salai,
Chennai – 600 032.
3. Greater Chennai Commissioner,
Rep. by its Commissioner,
Ripon Building,
Chennai – 600 003.

....Respondent(s)

**Status Report filed by Superintending Engineer/Stormwater Drain
Department on behalf of Commissioner, Greater Chennai Corporation** - 3RD RESPONDENT

I A S Murugan, son of A.P. Subramaniam, Hindu aged about 59 years, Superintending Engineer, Storm Water Drain Department, Greater Chennai Corporation, Ripon buildings, Chennai – 600 003, do hereby solemnly affirm and sincerely state as follows:

1. I am the Superintending Engineer, Storm Water Drain Department of Greater Chennai Corporation and I am well acquainted with the facts of the case from the records and as such I am filing this Additional status report on behalf of Commissioner. Greater Chennai Corporation.

x

SUPERINTENDING ENGINEER
STORM WATER DRAIN DEPARTMENT
GREATER CHENNAI CORPORATION

(2)

2. I respectfully submit that, Greater Chennai Corporation (GCC) is carrying out the construction of Integrated Storm Water Drain in M2 Component of Kovalam Basin, covering Zones 14, and 15 in Package 19 under KfW fund German Development bank, Letter of Acceptance dated 26.12.2024 has been issued to the contractor M/s. VS Constructions India Pvt Ltd., for carrying out the construction of Integrated Storm Water Drain in M2 Component of Kovalam Basin, covering Zones 14 and 15 in Package 19
3. I respectfully submit that, in order to erect Ready Mix concrete plant for production of ready mix concrete of various grades for use in the ISWD works in Package-19, it was requested based on the request from the contractor to TNHB vide S.W.D.C. No.B3/5919-19/2023 on 26.05.2025 for issuing NOC and allotment of the land belonging to TNHB for erection of Ready Mix concrete plant in S.No236, TNHB Land, Sholinganallur in Zone -15.
4. I respectfully submit that, in this connection TNHB in the letter dated Lr.no.AL/573/2025 dated 25.09.2025 has allotted the land in S.No236, TNHB Land, Sholinganallur for rent for a period of 11 months and the contractor M/s. VS Constructions India Pvt. Ltd has commenced the erection of Ready Mix concrete plant in the land in S.No236, TNHB Land, Sholinganallur
5. I respectfully submit that a letter has been sent to M/s. VS Constructions India Pvt. Ltd for stopping the erection Ready Mix concrete plant at S.No236, TNHB Land Sholinganallur since M/s. V.S. Constructions India Pvt. Ltd has to obtain and submit the NOC from Tamil Nadu Pollution Control Board.


COUNSEL FOR 3RD RESPONDENT

Solemnly affirmed at Chennai ()

On this the 29th day of November 2025 ()

And signed his name in my presence ()


SUPERINTENDING ENGINEER
STORM WATER DRAIN DEPARTMENT
GREATER CHENNAI CORPORATION
Before Me


E.No.340/96
Advocate: Chennai

From

Superintending Engineer,
Stormwater Drain Department,
Greater Chennai Corporation,
Ripon Building,
Chennai 600 003.

To

M/s. VS Constructions India P Ltd.
No.2/21 Santhiyur
S.Attamyampatti post
Mallur via
Salem-636203

S.W.D.C.No.B3/5919-19/2023

Date : 24.11.2025

Sub: Greater Chennai Corporation - Stormwater Drain Department - construction of Integrated Storm Water Drain in M2 Component of Kovalam Basin, covering Zones 14, and 15 in Package 19 - Case filed by Vibrant Women Welfare Association vide case No. O.A .No.245/2025 in Honourable National Green Tribunal for removal of the ready Mix concrete plant erected in S.No.236,TNHB Land, Sholinganallur in Zone -15 -Regarding.

Ref: 1. LoA issued to M/s. VS Constructions India Pvt Ltd vide SWDC No/B3/5919/2023/P-19 dated 26.12.2024

With reference to the above it is stated that, LOA has been issued to the M/s. VS Constructions India Pvt Ltd for carrying out the construction of Integrated Storm Water Drain in M2 Component of Kovalam Basin, covering Zones 14, and 15 in Package 19.

In this regard in order to erect Ready Mix concrete plant for production of readymix concrete of various grades for the use in ISWD works it was requested based on your request to TNHB vide S.W.D.c.No.B3/5919-19/2023 on 26.05.2025 for issuing NOC and allotment of the land belonging to TNHB for erection of Ready Mix concrete plant in S.No236,TNHB Land, Sholinganallur in Zone -15.

(4)

In this connection it is stated that, TNHB in the letter dated Lr.no.AL/573/2025 dated 25.09.2025 has allotted the land in S.No236, TNHB Land, Sholinganallur for rent for a period of 11 months.

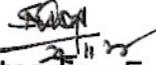
M/s. V.S. Constructions India Pvt. Ltd has commenced the erection of Ready Mix concrete plant in the land in S.No.236, TNHB Land, Sholinganallur.

In this regard it is stated that a Case has been filed by Vibrant Women Welfare Association vide case No. O.A.No.245/2025 in Honourable National Green Tribunal for removal of the ready Mix concrete plant erected in S.No.236, TNHB Land, Sholinganallur in Zone -15

Hence it is hereby instructed to stop the erection Ready Mix concrete plant in S.No.236, TNHB Land, Sholinganallur in Zone-15 since M/s. VS Constructions India Pvt. has to obtain and submit the NOC from Tamil Nadu Pollution control Board.


24/11/25

Executive Engineer (SWD)


24/11/25

Superintending Engineer (SWD)


26-11-25

Received by me


24/11/25



IN THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE
Original Application No. 245 of 2025

Vibrant Women Welfare
Association,
Rep. by its President,
Abhis Gym Club,
Plot No.24/25,
Marutham Nagar,
Sholinganallur, Chennai-119

----- Petitioner

-Vs-

1. Greater Chennai
Commissioner,
Rep. by its Commissioner,
Ripon Building,
Chennai - 600 003 & 2
others

----- Respondents

STATUS REPORT FILED On BEHALF
OF 3rd RESPONDENT, GREATER
CHENNAI CORPORATION

Ms.Nirmalatha
9444112606
Counsel for 3rd Respondent